



The Institute of Chartered Accountants of India
[Set up by an Act of Parliament]
Post Box No.7112, 'ICAI BHAWAN', Indraprastha Marg
New Delhi - 110002

TO BE PUBLISHED IN PART III SECTION 4 OF THE GAZETTE OF INDIA

NOTIFICATION

19 July, 2016

No. 13-CA (EXAM)/N/2016: In pursuance of Regulation 22 of the Chartered Accountants Regulations, 1988, the Council of the Institute of Chartered Accountants of India is pleased to notify that the Intermediate (IPC) and Final examinations will be held on the dates given below at the following places provided that sufficient number of candidates offer themselves to appear from each centre.

Similarly, Examinations in Post Qualification Courses under Regulations 204, viz.: Management Accountancy Course (MAC) Part - I, Corporate Management Course (CMC) Part - I, Tax Management Course (TMC) Part - I, Insurance and Risk Management (IRM), and International Trade Laws and World Trade Organisation (ITL & WTO) examinations (which are open to the members of the Institute) will be held on the dates given below at the above places (centres in India only) provided that sufficient number of candidates offer themselves to appear from each of the above places.

INTERMEDIATE (IPC) EXAMINATION

[As per syllabus contained in the scheme notified by the Council under Regulation 28 E (3) of the Chartered Accountants Regulations, 1988]

Group-I: 2nd, 4th, 6th & 8th November 2016
Group-II: 10th, 12th & 15th November 2016

(Afternoon Session: 2.00 PM to 5.00 PM) (IST)

FINAL EXAMINATION

[As per syllabus contained in the scheme notified by the Council under Regulation 31 (ii) of the Chartered Accountants Regulations, 1988.]

Group -I: 1st, 3rd, 5th & 7th November 2016
Group -II: 9th, 11th, 13th & 16th November 2016

(Afternoon Session: 2.00 PM to 5.00 PM) (IST)

MANAGEMENT ACCOUNTANCY COURSE (MAC) PART - I, CORPORATE MANAGEMENT COURSE (CMC) PART - I, TAX MANAGEMENT COURSE (TMC) PART - I EXAMINATIONS

Group-I: 9th & 11th November 2016
Group-II: 13th & 16th November 2016

(Afternoon Session: 2.00 PM to 5.00 PM) (IST)

INSURANCE AND RISK MANAGEMENT (IRM) EXAMINATION


Modules I to IV	9th, 11th, 13th & 16th November 2016
------------------------	---

(Afternoon Session: 2.00 PM to 5.00 PM) (IST)

INTERNATIONAL TRADE LAWS AND WORLD TRADE ORGANISATION (ITL&WTO) EXAMINATION

Group A	2nd, 4th & 6th November 2016
Group B	8th, 10th & 12th November 2016

(Afternoon Session: 2.00 PM to 5.00 PM) (IST)


(V. SAGAR)
Secretary
The Institute of Chartered
Accountants of India
I.P. Marg, New Delhi-2

PLACES OF EXAMINATION CENTRES IN INDIA: (FOR ALL EXAMINATIONS)

1	AGRA	2	AHMEDABAD	3	AHMEDNAGAR
4	AJMER	5	AKOLA	6	ALAPPUZHA
7	ALIGARH	8	ALLAHABAD	9	ALWAR
10	AMBALA	11	AMRAVATI	12	AMRITSAR
13	ANAND	14	ANANTAPUR	15	ASANSOL
16	AURANGABAD	17	BAREILLY	18	BATHINDA
19	BEAWAR	20	BELGAUM	21	BELLARY
22	BENGALURU	23	BERHAMPORE	24	BHARATPUR
25	BHARUCH	26	BHAVNAGAR	27	BHILWARA
28	BHIWANDI	29	BHIWANI	30	BHOPAL
31	BHUBANESWAR	32	BHUJ	33	BIKANER
34	BILASPUR	35	BUNDI	36	CHANDIGARH
37	CHENNAI	38	CHITTORGARH	39	CHURU
40	COIMBATORE	41	CUTTACK	42	DEHRADUN
43	DELHI / NEW DELHI	44	DHANBAD	45	DHULE
46	DURG	47	DURGAPUR	48	ELURU
49	ERNAKULAM	50	ERODE	51	FARIDABAD
52	FATEHABAD	53	FIROZABAD	54	GANDHIDHAM
55	GANDHINAGAR	56	GHAZIABAD	57	GORAKHPUR
58	GUNTUR	59	GURGAON	60	GUWAHATI
61	GWALIOR	62	HISAR	63	HUBLI
64	HYDERABAD	65	ICHALKARANJI	66	INDORE
67	JABALPUR	68	JAIPUR	69	JALANDHAR
70	JALGAON	71	JAMMU	72	JAMNAGAR
73	JAMSHEDPUR	74	JHANSI	75	JHUNJHUNU
76	JIND	77	JODHPUR	78	KAITHAL
79	KAKINADA	80	KANNUR	81	KANPUR
82	KARIMNAGAR	83	KARNAL	84	KISHANGARH
85	KOLHAPUR	86	KOLKATA	87	KOLLAM
88	KOTA	89	KOTTAYAM	90	KOZHIKODE
91	KUMBAKONAM	92	KURNOOL	93	LATUR
94	LUCKNOW	95	LUDHIANA	96	MADURAI
97	MALAPPURAM	98	MANGALORE	99	MAPUSA (GOA)
100	MARGAO (GOA)	101	MATHURA	102	MEERUT
103	MORADABAD	104	MUMBAI	105	MUZAFFARNAGAR
106	MYSORE	107	NAGPUR	108	NANDED
109	NASHIK	110	NAVI MUMBAI	111	NAVSARI
112	NEEMUCH	113	NELLORE	114	NOIDA
115	ONGOLE	116	PALAKKAD	117	PALI MARWAR
118	PANIPAT	119	PANVEL	120	PATIALA
121	PATNA	122	PIMPRI-CHINCHWAD	123	PONDICHERRY
124	PUNE	125	RAIPUR	126	RAJAMAHENDRAVARAM
127	RAJKOT	128	RANCHI	129	RATLAM
130	REWARI	131	ROHTAK	132	ROURKELA



(V. SAGAR)
Secretary
The Institute of Chartered
Accountants of India
I.P. Marg, New Delhi-2

133	SAHARANPUR	134	SALEM	135	SAMBALPUR
136	SANGLI	137	SANGRUR	138	SATARA
139	SHIMLA	140	SHIMOGA	141	SIKAR
142	SILIGURI	143	SIRSA	144	SIVAKASI
145	SOLAPUR	146	SONEPAT	147	SRI GANGANAGAR
148	SRINAGAR	149	SURAT	150	SURENDRANAGAR
151	THANE	152	THIRUVANANTHAPURAM	153	THRISSUR
154	TINSUKIA	155	TIRUCHIRAPALLI	156	TIRUNELVELI
157	TIRUPATI	158	TIRUPUR	159	TUTICORIN
160	UDAIPUR	161	UDUPI	162	UJJAIN
163	VADODARA	164	VAPI	165	VARANASI
166	VASAI	167	VELLORE	168	VIJAYAWADA
169	VISAKHAPATNAM	170	WARANGAL	171	YAMUNA NAGAR

**PLACES OF EXAMINATION CENTRES OVERSEAS:
(FOR INTERMEDIATE (IPC) AND FINAL EXAMINATIONS ONLY)**

1) ABU DHABI	2) DUBAI	3) KATHMANDU	4) MUSCAT
--------------	----------	--------------	-----------

Payment of fees for the examinations should be made by Demand Draft only. The Demand Drafts may be of any Scheduled Bank and should be drawn in favour of **The Secretary, The Institute of Chartered Accountants of India, payable at New Delhi only.**

The Council reserves the right to withdraw any centre at any stage without assigning any reason.

Applications for admission to Intermediate (IPC) and Final examinations are required to be made either online at <http://icaiaexam.icaai.org> free of cost (i.e. ₹ 1000/- for Intermediate (IPC) & Final candidates for the cost of application form shall not be charged if applications are filled in online) or in the relevant prescribed form, copies of which may be obtained from the **Deputy Secretary (Examinations), The Institute of Chartered Accountants of India, 'ICAI BHAWAN',** Indraprastha Marg, New Delhi – 110002 on payment of ₹ 1000/- per application form in respect of Intermediate (IPC) and Final Examination candidates, whereas the Examination application forms for Management Accountancy Course (MAC) Part – I, Corporate Management Course (CMC) Part – I, Tax Management Course (TMC) Part – I, Insurance and Risk Management (IRM), International Trade Laws and World Trade Organisation (ITL & WTO) examination are to be filled up in the paper based form only and is priced at ₹ 100/- per application form. The forms shall also be made available in the Regional and Branch Offices of the Institute and can be obtained there from on cash payment on or from **5th August, 2016.**

Applications together with the prescribed fee by Demand Draft of any Scheduled Bank may be sent so as to reach the Deputy Secretary (Examinations) at New Delhi not later than **26th August, 2016.** However, applications will also be received at Delhi Office after **26th August, 2016** and upto **2nd September, 2016** with late fee of ₹ 600/-. Applications for the students' examinations only duly filled in will also be received by hand delivery at the office of Institute at New Delhi and at the Decentralised Offices of the Institute at Mumbai, Chennai, Kolkata, Kanpur, Delhi, Ahmedabad, Bengaluru, Chandigarh, Ernakulam, Hyderabad, Indore, Jaipur, Nagpur, Pune, Surat, Thane and Vadodara upto **2nd September, 2016.** Candidates residing in these cities are advised to take advantage of this facility. Applications received after **2nd September, 2016** shall not be entertained under any circumstances.

However, application forms duly completed for the Post Qualification Course Examinations i.e. Management Accountancy Course (MAC) Part – I, Corporate Management Course (CMC) Part – I, Tax Management Course (TMC) Part – I, Insurance and Risk Management (IRM), International Trade Laws and World Trade Organisation (ITL & WTO) will be received **only** at the New Delhi office of the Institute.

(V. SAGAR)
Secretary
The Institute of Chartered
Accountants of India
I.P. Marg, New Delhi-2


The candidates who apply online at <http://icaiaexam.icaai.org> from 5th August, 2016 to 26th August, 2016 and remit the fee online by using either VISA or MASTER Credit/ Debit Card shall not be charged ₹ 1000/- in case of Intermediate (IPC) & Final examination (i.e. cost of application form fee). They shall however, be required to remit additional ₹ 600/- towards late fee in case the application online is made after 26th August 2016 and upto 2nd September, 2016.

The fees payable for the various examinations are as under:

Intermediate (IPC)	
For Indian Centre(s)	
Single Group / Unit 1 to 8	₹ 1200/-
Both the Groups / Unit - 9	₹ 1900/-
For Overseas Centre(s) i.e. Abu Dhabi, Dubai & Muscat	
Single Group / Unit 1 to 8	US\$ 275
Both the Groups / Unit - 9	US\$ 430
For Kathmandu Centre	
Single Group / Unit 1 to 8	INR 2000
Both the Groups / Unit - 9	INR 3000
Final	
For Indian Centre(s)	
Single Group	₹ 1500/-
Both Groups	₹ 2700/-
For Overseas Centre(s) i.e. Abu Dhabi, Dubai & Muscat	
Single Group	US\$ 300
Both Groups	US\$ 500
For Kathmandu Centre	
Single Group	INR 2000
Both Groups	INR 3600
INSURANCE & RISK MANAGEMENT (IRM)	
	₹ 2000/-
ITL & WTO	
	₹ 2000/- per Group
MAC / CMC / TMC	
	₹ 1000/- per Group

OPTION TO ANSWER PAPERS IN HINDI:

Candidates of Intermediate (IPC) and Final Examinations will be allowed to opt for Hindi medium for answering papers. Detailed information will be found printed in the Information Sheets attached to the relevant application form. However the medium of Examinations will be only English in respect of Post Qualification Courses viz.: Management Accountancy Course (MAC) Part – I, Corporate Management Course (CMC) Part – I, Tax Management Course (TMC) Part – I, Insurance and Risk Management (IRM) Examination and International Trade Laws and World Trade Organisation (ITL & WTO) Examinations.


(V. SAGAR)
SECRETARY

(V. SAGAR)
Secretary
The Institute of Chartered
Accountants of India
I.P. Marg, New Delhi-2